

ITEM NO.105

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 14524/2015

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

AIR COMMODORE NK SHARMA  
(IA No. 2/2015 - STAY APPLICATION)

Respondent(s)

Date : 04-10-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mrs. Sonia Mathur, Sr. Adv.  
Mr. R Bala, Sr. Adv.  
Mr. Rajan Kumar Chourasia, Adv.  
Mr. Rajeev Ranjan, Adv.  
Mr. Praneet Pranav, Adv.  
Mr. Sweksha, Adv.  
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Rabin Majumder, AOR

UPON hearing the counsel the Court made the following  
O R D E R

At the request made by the learned counsel appearing for the  
appellants, list on 11.10.2023.

(POOJA SHARMA)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)